

ITEM NO.103

COURT NO.6

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7527-7528/2012

GHANSHYAM

Appellant(s)

VERSUS

YOGENDRA RATHI

Respondent(s)

Date : 31-05-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Rajul Shrivastav, Adv.
Mr. K. Krishna Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. Rajul Shrivastav, learned counsel appearing for the appellant.
2. Despite service, none appears on behalf of the respondent.
3. Arguments concluded; judgment is reserved.

(DEEPAK SINGH)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR